

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vandanaa Energy and Steels Private Limited Date of Commencement of Liquidation: 31-10-2018; List of Stakeholders as on Date: 04-04-2019; Name of IP: Mr. Sanjay Gupta; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	91800	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	22718475	0	0	0	NA
3	Secured financial creditors	04	3880736055	04	3843598338	0	37137717	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	07	1042820	07	888062	0	154758	0	Annexure 6
7	Operational creditors (Government Dues)	02	31334620	02	31334620	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	08	53729517	08	53729517	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		21	3966843012	21	3952360812	0	37292475	0	